

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

(24) TCP 33/2011

CORAM:

SHRI M.K. SHRAWAT
MEMBER (J)

SHRI CHANDRA BHAN SINGH
Member (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.12.2019**

NAME OF THE PARTIES: Sanjay Suryaprakash Mehta
V/s
SKG Consultants & Engineering Pvt. Ltd.

SECTION: 397-398 OF THE COMPANIES ACT.

ORDER

1. The Learned Representatives for both the sides are present.
2. By consent the matter is adjourned to **27.02.2020**.

Sd/-

CHANDRA BHAN SINGH
Member (Technical)

09.12.2019
Jd

Sd/-

M.K. SHRAWAT
Member (Judicial)